

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 138**  
**(IB)-667(ND)2019**  
**IA/4451/2020**

**IN THE MATTER OF:**

**Renu Proptech Pvt. Ltd.**

...

**Applicant/Petitioner**

**Versus**

**M/s. Red Topaz Real Estate Pvt. Ltd.**

...

**Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 08.12.2020**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI. NARENDER KUMAR BHOLA**  
**HON'BLE MEMBER (T)**

**PRESENTS:**

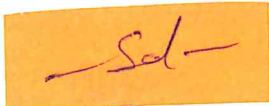
**Kinshuk Chatterjee, Adv, Kushal Bansal, Adv and Srishti Gupta, Adv for Applicant in I.A. 4451/2020**

**ORDER**

**IA/4451/2020**

Issue notice upon the respondent by all modes including the email ID of the Respondent. Affidavit of service must be filed within a week from today.

List the matter on 19<sup>th</sup> January, 2021.



**(NARENDER KUMAR BHOLA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**